

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2889.  
TO BE ANSWERED ON WEDNESDAY, THE 11<sup>TH</sup> MARCH, 2020.**

**REPLACING SICK INDUSTRIES WITH NEW ONES**

**2889. SHRI SURESH PUJARI:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has any plans to set up industries in places where old Government and private industries have either been shut down or are sick causing unemployment and starvation;
- (b) whether the Government will take up the matter with the Government of Odisha on the reopening of Orient Paper Mills of Brajrajnagar, Bhaskar Textile Mills of Jharsuguda, Cooperative Sugar Mills and Spinning Mills of Bargarh in Bargarh Parliament constituency; and
- (c) as an alternative, whether the Government will take over these industries otherwise having all infrastructure like water source and rail connectivity in order to ensure that alternative industries are set up in those places to mitigate the problems of workers and address unemployment problems simultaneously?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)**

**THE MINISTER OF COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

- (a): Setting up of industries is primarily the responsibility of the State Governments and Union Territories. Central Government does not have independent policy regarding setting up of new industries in the country.

All matters relating to revival / restructuring / disinvestment including closure of sick CPSEs and restarting of closed CPSEs / units of CPSEs or to making them profitable are dealt by their administrative Ministries / Departments.

Furthermore, the Reserve bank of India has issued a 'Framework for Revival and Rehabilitation of Micro, Small & Medium Enterprises (MSMEs). Under this Framework, banks have been advised to identify incipient stress in the MSME accounts and refer it to the Committees

formed under the Framework for suitable Corrective Action Plan viz. rectification, restructuring and recovery.

**(b) & (c):** Orient Paper Mills, Brajrajnagar had requested for concessions and waiver of demands of the old disputed issues and to provide law and order protection to enable cleaning up of the site to facilitate proper assessment and submission of a concrete proposal for revival. There is no provision for rehabilitation of sick industries in the State of Odisha.

The production activity of Bhaskar Textile Mills, Jharsuguda has been ceased w.e.f May, 1998. Liquidation process of the mill is under adjudication in the Company Court of Hon'ble High Court of Orissa.

The Spinning Mill at Bargarh i.e. Orissa Weavers Cooperative Spinning Mills Ltd., is under the privatization process. The properties of the unit is seized/ attached by different Financial Institutions and Statutory authorities.

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